

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 450 OF 2015  
IN DFR NO. 1410 OF 2015 &  
IA NO. 382 OF 2016**

**Dated : 29<sup>th</sup> September, 2016**

**In the matter of:**

**M/s Atlantic Power Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab Energy Development Agency (PEDA) & Ors.**

**... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on 1<sup>st</sup> December, 2016.

Court Master

*sh*